

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 26 of 2019

IN THE MATTER OF:

Kanhaiya Singhal

...Appellant

Versus

Indiabulls Housing Finance Ltd. & Ors.

...Respondents

Present: For Appellant: **None**

For Respondents: **Mr. Rudreshwar Singh, Mr. Karan Chandhiok and Ms. Shruthi Rao, Advocates for 1st Respondent**

ORDER

21.08.2019 Nobody appears on 16th August, 2019 and the following order was passed :

*“Nobody appears on behalf of the Appellant.
Mr. Rudreshwar Singh and Mr. Karan Chandhiok,
Advocates appeared on behalf of 1st Respondent.*

*Post the case ‘for Admission (Fresh Case)’ on
21st August, 2019.”*

Today also nobody appears on behalf of the Appellant and Mr. Rudreshwar Singh, Advocate appears on behalf of the 1st Respondent.

In the facts and circumstances, the appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
ember (Technical)